

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 208**  
IB-558(ND)/2022

**IN THE MATTER OF:**

M/s. Aditya Birla Finance Ltd  
Vs.  
M/s. Sequel Buildcon Pvt Ltd

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 11.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. K. Datta, Sr. Adv, Adv. Varun Kalra,  
Adv. Palash Singhai.  
For the Respondent : Adv. Ashish Aggarwal, Adv. Gurcharan Singh.

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **01.06.2023**.

Sd/-  
**(Court Officer)**